

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2011 &
IA No. 174 of 2011

Dated: 23rd February, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

In the matter of:

Haryana Vidyut Prasaran Nigam Limited ... Appellant (s)

Versus

Haryana Electricity Regulatory
Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Neeraj Kumar Jain, Sr. Adv.
Mr. Umang Shankar

Counsel for the Respondent (s) : Ms. Shikha Ohri for R-1.
Ms. Surbhi Sharma for R-2 and
R-3.

ORDER

Heard learned counsel for the appellant.

Further hearing of the matter stands adjourned to 13th March,
2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

ss/rkt